

**Properties seized by I.T. Department***[English]*

3231. SHRI SHANKAR PRASAD JAISWAL: Will the Minister of FINANCE be pleased to state:

(a) the number, estimated total value, the amount invested and locked up by Government and other details of properties acquired and seized under Section 37(i) of Income Tax Act, as at present in different States and Union Territories;

(b) the details of such properties held for two years and over one year; and

(c) the reasons for keeping such huge properties and investments so locked up for years together, and the steps taken for early release or disposal of such properties?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) to (c) The information is being collected and will be laid on the Table of the House as soon as possible.

*[Translation]***Soap Industry**

3232. SHRI DADA BABURAO PARANJPE: Will the Minister of INDUSTRY be pleased to state:

(a) whether the cottage soap industry in Jabalpur, Madhya Pradesh is on the verge of closure due to heavy burden of taxes;

(b) if so, the reaction of the Government thereto; and

(c) the steps proposed to be taken by the Union and State Governments for smooth functioning of this industry?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) to (c) No, Sir. As per the report received from the Khadi and Village Industries Commission (KVIC) and State Government of Madhya Pradesh (MP), no cottage soap industry unit in Jabalpur (MP) has been closed.

**World Bank Conference**

3233. SHRI M. BAGA REDDY:  
DR. T. SUBBARAMI REDDY:  
SHRI R. SAMBASIVA RAO:

Will the Minister of FINANCE be pleased to state:

(a) whether he had visited France to attend World Bank's Conference;

(b) if so, the purpose for attending the Conference;

(c) whether he has forcefully putforth the country's case before the World Bank;

(d) the details of the issue discussed there;

(e) the fields for which the Indian Government needed long term financial help; and

(f) the extent to which India's view point has been accepted?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) Yes.

(b) and (c) To participate in the Conference on Private Participation in Infrastructure in India as Head of the Indian Delegation.

(d) to (f) The prospects for developing an enabling framework for Private Participation in various Infrastructural Sectors in India was discussed with the participation of representatives of Multilateral Development Banks, Foreign and domestic Investors, Commercial Banks & Financial Institutions. The Infrastructural requirements in India in respect of Roads, Ports, Airports, Telecommunications, Power and Water & Sanitation were discussed in detail. The Conference participants evinced keen interest in the on going policy developments in the above mentioned sectors.

**Directive to Central Bank of India**

3234. SHRI V.V. RAGHAVAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Patriot Link Workers' Union has submitted a memorandum seeking among other things a directive to the Central Bank of India to release at least 50 per cent of the amount the bank is recovering from